

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 627**  
ANSWERED ON 22.07.2026

PM-VIKAS Scheme

627. Mr Pathan Yusuf:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has undertaken a review of the implementation of the PM-VIKAS (Pradhan Mantri Virasat Ka Samvardhan) scheme for skill development and entrepreneurship among minority communities and if so, the details thereof;
- (b) the details of number of beneficiaries covered under the scheme during the last three years, State/UT-wise;
- (c) whether the Government has identified any gaps in training, placement and access to credit for minority youth and if so, the details thereof; and
- (d) the corrective measures proposed to improve employment outcomes and self-employment opportunities under the scheme?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJIJU)

(a & b) The Ministry reviews the implementation of the PM VIKAS Scheme on a regular basis at various levels to assess progress, address operational challenges and strengthen implementation. Periodic review meetings are conducted with Project Implementing Agencies (PIAs), National Skill Development Corporation (NSDC), Awarding Bodies and other stakeholders. The PM VIKAS scheme guidelines were approved in January 2025, and targets under the scheme were allocated under the three different components of the scheme viz. a) skilling and training, b ) women leadership and entrepreneurship and c) education to be covered through 59 Project implementing agencies. Out of the total allocated, state wise number of enrolled candidates are as follows:

| States/UTs     | Enrolled Candidates |
|----------------|---------------------|
| Andhra Pradesh | 2,952               |
| Assam          | 14,521              |
| Bihar          | 1,760               |
| Delhi          | 2,112               |

|                   |               |
|-------------------|---------------|
| Haryana           | 769           |
| Jammu And Kashmir | 7,491         |
| Jharkhand         | 5,593         |
| Karnataka         | 1,409         |
| Kerala            | 607           |
| Madhya Pradesh    | 4,161         |
| Maharashtra       | 5,216         |
| Manipur           | 60            |
| Meghalaya         | 510           |
| Nagaland          | 370           |
| Punjab            | 8,349         |
| Rajasthan         | 488           |
| Sikkim            | -             |
| Tamil Nadu        | 381           |
| Telangana         | 2,422         |
| Tripura           | 984           |
| Uttar Pradesh     | 17,634        |
| Uttarakhand       | 2,845         |
| West Bengal       | 284           |
| <b>Total</b>      | <b>80,918</b> |

(c & d): The implementation of the PM VIKAS Scheme and related consultations with stakeholders have highlighted certain areas requiring strengthening. These include strengthening industry linkages and placement opportunities through greater focus on apprenticeships, On-the-Job Training (OJT), verified placements and alignment of training programmes with emerging and future skill requirements.

To improve employment outcomes and self-employment opportunities under PM VIKAS, the Government has adopted a multi-pronged approach. The Scheme provides industry-aligned skilling in emerging sectors through reputed institutions and industry-linked Project Implementing Agencies. To strengthen employment linkages, the Ministry also organizes stakeholder consultations to facilitate placement opportunities for trained candidates.

The Scheme also envisages career counselling, entrepreneurship development training, mentoring support through Business Mentors/Udyami Mitras and integrates credit linkages with the National Minorities Development & Finance Corporation (NMDFC) to facilitate access to concessional finance for self-employment and enterprise development.

\*\*\*\*\*